

**Target fixed for Family Planning**

1223. SHRI RASA BEHARI BEHERA: Will the Minister of HEALTH be pleased to state what is the target of Family Planning Programme fixed for the year 1979-80 for each State and the amount estimated to be spent for achieving the target?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): A statement showing the State-wise targets for various family planning methods and another showing the State-wise allocation intimated to the States for implementing the family welfare programme are given in statements I and II respectively.

**Statement I***Family Planning Targets for the year, 1979-80*

Sl. No.	State/U.Ts.	Sterilisations	IUD	G.C. Users	O.P. Users.
1	2	3	4	5	6
1	Andhra Pradesh . . . . .	284,000	57,000	102,000	32,700
2	Assam . . . . .	67,000	18,000	32,200	10,300
3	Bihar . . . . .	280,000	84,000	150,200	48,200
4	Gujarat . . . . .	188,000	57,000	196,000	21,600
5	Haryana . . . . .	38,000	26,000	125,000	6,500
6	Himachal Pradesh . . . . .	18,000	7,000	11,000	2,700
7	Jammu & Kashmir . . . . .	26,000	12,000	14,100	4,500
8	Karnataka . . . . .	166,000	67,000	79,400	25,500
9	Kerala . . . . .	117,000	32,000	55,900	18,000
10	Madhya Pradesh . . . . .	191,000	58,000	102,200	32,800
11	Maharashtra * . . . . .	246,000	66,000	128,000	37,700
12	Manipur . . . . .	6,000	2,600	3,100	1,000
13	Meghalaya . . . . .	6,000	1,800	3,300	1,000
14	Nagaland . . . . .	..	..	..	..
15	Orissa . . . . .	133,000	40,000	48,000	15,300
16	Punjab . . . . .	65,000	44,000	122,000	11,100
17	Rajasthan . . . . .	138,000	62,000	79,000	23,800
18	Sikkim. . . . .	250	..	..	..
19	Tamil Nadu . . . . .	282,000	85,000	101,200	32,500
20	Tripura . . . . .	8,000	2,500	4,400	1,400
21	Uttar Pradesh . . . . .	472,000	318,000	295,000	81,100
22	West Bengal . . . . .	221,000	67,000	118,300	38,000

1	2	3	4	5	6
23	A.N. Islands . . . . .	9,000	500	500	100
24	Arunachal Pradesh . . . . .	2,500	300	1,400	400
25	Chandigarh . . . . .	2,000	1,800	7,000	500
26	D.N. Haveli . . . . .	500	100	500	100
27	Delhi . . . . .	25,000	23,000	135,000	5,900
28	Goa, Daman & Diu . . . . .	6,000	1,400	2,700	900
29	Lakshadweep . . . . .	200	100	300	..
30	Mizoram . . . . .	1,600	1,000	1,100	400
31	Pondicherry . . . . .	3,100	1,300	1,300	400
32	M/O Defence . . . . .	20,000	5,000	41,000	10,300
33	M/O Railways . . . . .	35,000	7,000	142,000	35,300
34	Comm. Distribution . . . . .	..	..	2,900,000	..
ALL INDIA . . . . .		3,054,050	1,148,900	5,003,100	500,000

## Statement II

Allocations intimated to State Governments for implementation of Family Welfare Programme during 1979-80			1	2	3
Sl No	Stat U.T/Agency	*Total Allocation (Rs in Lakhs)			
1	2	3			
1	Andhra Pradesh . . . . .	833.22	12.	Manipur . . . . .	27.86
2	Assam . . . . .	210.02	13.	Meghalaya . . . . .	23.73
3	Bihar . . . . .	719.34	14.	Nagaland . . . . .	6.90
4	Gujarat . . . . .	628.57	15.	Orissa . . . . .	498.95
5	Haryana . . . . .	200.23	16.	Punjab . . . . .	281.68
6	Himachal Pradesh . . . . .	112.35	17.	Rajasthan . . . . .	406.11
7	Jammu & Kashmir . . . . .	111.18	18.	Sikkim . . . . .	10.54
8	Karnataka . . . . .	620.75	19.	Tamil Nadu . . . . .	610.33
9	Kerala . . . . .	429.55	20.	Tripura . . . . .	21.95
10	Madhya Pradesh . . . . .	699.66	21.	Uttar Pradesh . . . . .	1435.31
11.	Maharashtra . . . . .	720.90	22.	West Bengal . . . . .	532.90
			23.	A & N Islands . . . . .	6.16
			24.	Arunachal Pradesh . . . . .	3.33
			25.	Chandigarh . . . . .	11.37
			26.	D & N Haveli . . . . .	2.05
			27.	Delhi . . . . .	87.15
			28.	Goa Daman & Diu . . . . .	21.46

1	2	3
29.	Lakshadweep . . . . .	0 91
30.	Mizoram . . . . .	10 10
31.	Pondicherry . . . . .	14 78

\*Allocation are for Family Planning and Maternal and Child Health Services together.

### National Highways in Madhya Pradesh

1224. DR. VASANT KUMAR PANDIT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total amount sanctioned during 1978-79 for the development of National Highways in Madhya Pradesh;

(b) whether it is a fact that Bombay-Agra Road particularly between Bhopal-Indore needs heavy repairs; and

(c) if so, the action taken by the Central and State Governments to improve the conditions of Highways in Madhya Pradesh?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) Rs. 556 lakhs.

(b) and (c). The Bombay-Agra Road (National Highway No. 3) passes through Indore, Dewas, Bhopal, Guna, Shivpuri and Gwalior in Madhya Pradesh. Bhopal does not fall on this route. It is not a fact that this National Highway needs heavy repairs. However, normal maintenance and repair requirements of this National Highway are being duly taken care of. The Central Government is responsible only for the National Highways in Madhya Pradesh. New improvement works worth about Rs. 22 crores are proposed to be sanctioned on these National Highways in addition to an expenditure of about Rs. 8 crores on their maintenance during the Sixth Plan period.

फारबीसगंज और बरौनी के बीच रेलगाड़ियों का चलाना पुनः शरारुण करना

1225. श्री डी० एब० बेठा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि : (क) पूर्वोत्तर सीमांत रेलवे और उत्तर पूर्व रेलवे की कौन सी रेलगाड़ियां वर्ष 1976 तक फारबीसगंज स्टेशन से बरौनी जंक्शन तक चला करती थी ;

(ख) इनमें से कितनी रेलगाड़ियां अभी भी चलती हैं और कितनी रेलगाड़ियों का चलना बन्द हो गया है तथा उनके बन्द होने के क्या कारण हैं ;

(ग) क्या बन्द रेल गाड़ियों को पुनः चलाने की सरकार की कोई योजना है ; और

(घ) यदि हां, तो इनको कब से चलाया जायेगा ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) (क) 1976 में और उसके बाद सहरसा के रास्ते फारबीसगंज और बरौनी के बीच दो जोड़ी गाड़ियां अर्थात् 67/68 कोसी एक्सप्रेस और 401/402 सवारी गाड़िया तथा कटिहार के रास्ते अन्य दो जोड़ी गाड़ियां अर्थात् 37/38 प्रयाग एक्सप्रेस और 35/36 सवारी गाड़िया चल रही थी ।

(ख) से (घ). विगत में कोयले की कमी के कारण 67/68 कोसी एक्सप्रेस, 35/36 और 401/402 सवारी गाड़ियों को समय-समय पर रद्द करना पड़ा था । इन्हें फिर से चालू किया जा चुका है ।

### ऊपरी पुलों के निर्माण का मानदण्ड

1226. श्री नरसिंह मकवाना : क्या रेल मंत्री यह बताने की कृपा करेंगे कि : (क) अत्याधिक यातायात वाले मार्गों पर ऊपरी पुल के निर्माण के लिए क्या मानदण्ड अपनाये जाते हैं ;

(ख) क्या पश्चिम रेलवे पर बीरमगाम में 'मील रेलवे क्रॉसिंग' पर ऊपरी पुल के निर्माण का कोई प्रस्ताव है ; और

(ग) इस मार्ग पर ऊपरी पुल के निर्माण के लिए रेलवे बोर्ड से कितनी बार और कब-कब मांग की गई है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) (क) इसके लिए कोई विशिष्ट मानदण्ड निर्धारित नहीं किया गया है, तथापि रेलवे की नीति यह है कि राज्य सरकार (सड़क प्राधिकरण) के साथ परवर्ती द्वारा निश्चित